

SCHEDULE II**FORM B****PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF KANSAL BUILDING SOLUTIONS
PRIVATE LIMITED**

1.	Name of Corporate Debtor	Kansal Building Solutions Private Limited
2.	Date of Incorporation of Corporate Debtor	28/12/2010
3.	Authority under which Corporate Debtor is incorporated/ registered	ROC - Delhi
4.	Corporate Identity Number / Limited Liability Identity Number of Corporate Debtor	U51909DL2010PTC211852
5.	Address of The Registered Office and Principal Office (If Any) Of Corporate Debtor	509/5, Maa Anand Mai Marg Govindpuri New Delhi- 110019
6.	Date of Closure of Insolvency Resolution Process	19 th December, 2019
7.	Liquidation Commencement Date of Corporate Debtor	06 th February, 2020 (Order received on 12 th February, 2020)
8.	Name, Address, Email Address, Telephone Number and The Registration Number Of The Liquidator	<u>Registered Office Address:</u> Mr. Alok Kumar Agarwal Address: 605, Suncity Business Tower, Golf Course Road, Sector-54, Gurgaon, Haryana- 122002 Email: alok@insolvencyservices.in Telephone: 0120- 4729400 Registration No. IBBI/IPA-001/IP-P00059/ 2017-2018/10137 <u>Correspondence Address:</u> Address: C-100, Sector- 02, Noida, Uttar Pradesh- 201301; Email Id: kansalliq@insolvencyservices.in
9.	Last Date for Submission of Claims	13 th March, 2020

1. Notice is hereby given that the Hon'ble National Company Law Tribunal (Principal Bench) has ordered the commencement of liquidation of Kansal Building Solutions Private Limited on 06th February, 2020.
2. The stakeholders of Kansal Building Solutions Private Limited are hereby called upon to submit a proof of their claims, on or before 13th March, 2020, to the liquidator at the address mentioned against item 8.
3. The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.



Reg. office Address: 605, Suncity Business Tower, Golf Course Road,
Sector 54, Gurugram, Haryana-122002

Ph. No.: 0124-4245110/ 111, E-mail Address: alok@insolvencyservices.in

Correspondence Address: C-100, Sector - 2, Noida, UP-201301

4. The claims may be submitted in their specified forms. Form C- Operational Creditor (other than Workman or employee); Form D- Financial Creditor; Form E- Workmen & Employees; Form F- Authorized Representative of Workmen/ Employees; Form G- Other Stakeholders. Copy of the above forms can be downloaded from <https://ibbi.gov.in/home/downloads>
5. Submission of false or misleading proofs of claim shall attract penalties.

Alok Kumar Agarwal
(Insolvency Professional)
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E-mail Id: alok@insolvencyservices.in
Ph. No.: 0124-4245110/111
Address: 605, Suncity Business Tower, Golf Course Road
Sec.54, Gurgaon, Haryana - 122002

Date : 13th February, 2020
Place: Gurgaon

Alok Kumar Agarwal
For Kansal Building Solutions Pvt. Ltd.
IBBI Reg. No.: IBBI/IPA-001/IP-P00059/2017-2018/10137
Address: 605, Suncity Business Tower, Golf Course Road,
Sector 54, Gurgaon, Haryana-122002, India